



In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 22ND FEBRUARY, 2018]

COURT WILL SIT AFTER RISING OF THE FIRST DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
ADMISSION				
1)	PIL/3/2012	W SHINGLAI AND ANR Vs UNION OF INDIA AND 11 ORS	XXX	MR S SURESH CGC MR. BP SAHU MR. S RUPACHANDRA, ASG
2)	With MC(PIL)/1/2016	M HEMCHANDRA SINGH Vs W SHINGLAI AND 13 ORS	Mr Th Roson MR. M HEMCHANDRA	Ms BEEDYASAREE M MR. S RUPACHANDRA, ASG
3)	With MC(PIL)/10/2016	RK PREMJJIT SINGH Vs STATE OF MANIPUR AND 4 ORS	MR. Y PAIKHOMBA	GA
4)	With PIL/31/2016	R.K. PREMJJIT SINGH Vs STATE OF MANIPUR AND 4 ORS	MR. KH SAMARJIT MR. Y PAIKHOMBA Mrs MRIDUL AGGARWAL Mr RAJESH AGGARWAL	MR. BP SAHU AG
5)	CONT.CAS(C)/52/2012	GINZAKHAM@GINKHAM VAIPHEI Vs JACINTHA LAZARUS	MR. NG KUMAR	MR. K MODHUSUDON MR. TH BABLOO MR. SERTO T KOM MR. BR SHARMA C PAMREISHANG SAINEM LEIVON PETER SERTO
6)	MC(CONT.CAS(C))/116/201 2 NOT BY HON'BLE N. KOTISWAR, J	MSTPWU AND 2 ORS Vs R MUIVAH AND ANR	MR. I NARESHKUMAR	MR. N IBOTOMBI MR. A ROMMEL

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|-----|--|---|---|--|
| 7) | With
MC(CONT.CAS(C))/36/2012
NOT BY HON'BLE N.
KOTISWAR, J | RAM MUIVAH
Vs
MSTPWU AND 3 ORS | MR. A ROMMEL
MR. N IBOTOMBI | |
| 8) | With
CONT.CAS(C)/94/2011
NOT BY HON'BLE N.
KOTISWAR, J | MSTPW UNION
Vs
R MUIVAH AND ANR | MR. I NARESHKUMAR | MR. N IBOTOMBI
MR. A ROMMEL |
| 9) | MC(WA)/46/2016
NOT BY HON'BLE N.
KOTISWAR, J, FIXED | STATE OF MANIPUR AND
3 ORS
Vs
HEISNAM JOY SINGH | MR. TH VASHUM | |
| 10) | With
MC(WA)/45/2016
NOT BY HON'BLE N.
KOTISWAR, J, FIXED | STATE OF MANIPUR AND
3 ORS
Vs
HEISNAM JOY SINGH | MR. TH VASHUM | |
| 11) | With
WA/54/2016
NOT BY HON'BLE N.
KOTISWAR, J, FIXED | STATE OF MANIPUR AND
3 ORS
Vs
HEISNAM JOY SINGH | MR. TH VASHUM | Mr A PETER
MR. W
CHINGKHEINGANBA
MR. Y NODIACHAND
MR. L SEITYANDRA |
| 12) | WA/74/2016
NOT BY HON'BLE N.
KOTISWAR, J | NGAINEIHKM GANGTE
AND ANR
Vs
STATE OF MANIPUR AND
10 ORS | MR D JULIUS RIAMEI | GA |
| 13) | WA/81/2016
ON MENTION | RK PARMESWOR SINGH
Vs
STATE OF MANIPUR AND
3 ORS | MR ASG
MR ADDL. AG
MR. KH TARUNKUMAR | GA |
| 14) | MC(WA)/29/2017
NOT BY HON'BLE N.
KOTISWAR, J | G LUNGDIMANG
Vs
STATE OF MANIPUR AND
3 ORS | MR D JULIUS RIAMEI | MR. K RABEI |
| 15) | With
MC(WA)/28/2017
NOT BY HON'BLE N.
KOTISWAR, J | G LUNGDIMANG
Vs
STATE OF MANIPUR AND
3 ORS | Mr D JULIUS RIAMEI | MR. K RABEI |
| 16) | With
MC(WA)/30/2017
NOT BY HON'BLE N.
KOTISWAR, J | G LUNGDIMANG
Vs
STATE OF MANIPUR AND
3 ORS | Mr D JULIUS RIAMEI | MR. K RABEI |
| 17) | With
WA/32/2017
NOT BY HON'BLE N.
KOTISWAR, J | G LUNGDIMANG
Vs
STATE OF MANIPUR AND
3 ORS | Mr D JULIUS RIAMEI | MR. K RABEI |
| 18) | MC(WA)/76/2017
NOT BY HON'BLE N.
KOTISWAR, J | M CHUNGPA KOM
Vs
TUNTANBOU GUANGTA | MR. M HEMCHANDRA | |
| 19) | With
WA/69/2017
NOT BY HON'BLE N.
KOTISWAR, J | M CHUNGPA KOM
Vs
TUNTANBOU GUANGTA | Mr Th Roson
JUNO RAHMAN
AJMAL HUSSAIN
MR. M HEMCHANDRA | |

ORDER

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|-----|---|--|---------------|--|
| 20) | MC(WA)/4/2016
NOT BY HON'BLE N.
KOTISWAR, J | MINGTHING HORAM
Vs
KHUPKHOHAO KILONG
AND 3 ORS | MRS. G PUSHPA | |
|-----|---|--|---------------|--|

- 21) **With** WA/6/2016 NOT BY HON'BLE N. KOTISWAR, J
MINGTHING HORAM
Vs KHUPKHOHAO KILONG AND 3 ORS
MRS. G PUSHPA
- 22) WA/5/2017 NOT BY HON'BLE N. KOTISWAR, J
M MANIHAR SINGH
Vs STATE OF MANIPUR AND 4 ORS
MR. TH KHAGEMBA
MR. P JACOB
MR. KH TOMBA
MR. KH TARUNKUMAR
GA
MR ASG
- HEARING PIL**
- 23) PIL/7/2015 FIXED
RG HC MAN
Vs STATE OF MANIPUR AND 3 ORS
MR. A BIMOL
MR. P TAMPHAMANI
MR. A VISCOUNT
MR. RS REISANG, SR.GA
AG
- 24) **With** MC(PIL)/1/2017 FIXED
REGISTRAR GENERAL
HCM
Vs STATE OF MANIPUR AND 3 ORS
MR. H PRABIRKUMAR
AG
MR. P TAMPHAMANI
GA
- HEARING**
- 25) WP(C)/835/2014 WITH ENQUIRY REPORT, LC RECORD, FIXED
LO CHAOBA DEVI
Vs STATE OF MANIPUR AND ORS
MR. TH BABLOO
MR. TH RANJIT
GA
- 26) WP(C)/640/2015 FIXED
KO PISHAK DEVI
Vs STATE OF MANIPUR AND 4 ORS
MR IROM DENNING
MR. TH DHIREN
MR. TH ROMMEL
MR. I LALITKUMAR
GA
- 27) WP(C)/773/2015 FIXED
MANGTE ROMA AIMOL
Vs UNION OF INDIA AND 5 ORS
MR. L SEVANANDA SHARMA
MS. L REBIKA
MS. TH PREMLATA
MR. M RAKESH
MR. S RUPACHANDRA, ASG
MR. S SURESH, SC
MR. RS REISANG, SR.GA
MR ASG
- 28) Mat.App./4/2017 WITH LC RECORD, FIXED
R.K. CHALAMBI DEVI (MINOR) REPRESENTED BY HER NATURAL FATHER R.K. GOUTAM
Vs RK (N) M (O) RK NANDINI DEVI
MR RK GOUTAM SINGH (IN PERSON)
MR IROM DENNING
- 29) **With** MC(Mat.App.)/1/2018 WITH LC RECORD, FIXED
RK (N) MAIBAM (O) R.K NANDINI DEVI
Vs RK CHALAMBI DEVI REPRESENTED BY HER FATHER RK GAUTAM SINGH
Mr IROM DENNING
Mr RK GOUTAM SINGH

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. LENIN HIJAM 16-02-2018 To 01-03-2018
- 2) MR. M RAKESH 20-02-2018 To 22-02-2018

**(RK MEMCHA DEVI)
REGISTRAR**